

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2824
ANSWERED ON 5th AUGUST, 2021**

CONCESSION IN VEHICLE TAX

**2824. SHRI JANARDAN SINGH SIGRIWAL :
SHRI V.K. SREEKANDAN :**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has proposed concessions in motor vehicle tax for those who take their old vehicle for scrapping;**
- (b) if so, the details of guidelines in this regard along with the progress made/response received as on date, vehicle and State-wise;**
- (c) whether it is true that the proposed concession is one of the several incentives planned by the Government for encouragement of scrapping of old vehicles and if so, the details thereof;**
- (d) whether any cases of violation of these guidelines have come to the notice of the Government; and**
- (e) if so, the details thereof along with the penalties imposed, State-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government has issued GSR Notification 220 (E) dated 26.03.2021 for concession in motor vehicle taxes, upto twenty five percent in case of non-transport vehicles and upto fifteen percent in case of transport vehicles, for vehicle registered against submission of a certificate regarding scrapping of the old vehicle.

(d) and (e) No Sir.
